

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01880/2018

DATED THIS THE 17TH DAY OF JULY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

P.R. Haridas
S/o (late) P.K. Ramakrishnan
Aged about 55 years
Working as Scientist "C"
O/o Electronics Test and Development Centre,
STQC Directorate Government of India,
Ministry of Electronics and Information Technology
100 Feet Road,
Peenya Industrial Estate,
Bangalore 560 058 Applicant
(By Advocate Shri B. Veerabhadra)

Vs.

1. The Union of India,

Represented by its Secretary,
Ministry of Electronics & Information Technology,
STQC Directorate,
New Delhi 110 003

2. The Director General,
STQC Directorate,
Ministry of Communications & IT (MeITY)
Electronics Niketan, No. 6, CGO Complex,
New Delhi 110 003

3. Director In Charge
Office of Director In Charge, ETDC,
BangaloreRespondents

(By Shri V. N. Holla, Counsel for Respondents No. 1 to 3)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

We heard Shri V.N. Holla, learned counsel for the respondents. The department representative Shri H.T. Rajanna, Deputy Director, is present before us. He produces a sealed cover indicating that the applicant has not been found fit for the next promotion. They shall give a copy of this letter to learned counsel Shri N. Amresh who represents the applicant. We hold that this OA will not lie but then we will grant him liberty to challenge it if he so chooses.

2. The OA is dismissed. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01880/2018

Annexure-A1: Copy of the representation dated 29.01.2018

Annexure-A2: Copy of the reply dated 21.06.2018

Annexure-A3: Copy of the Ministry of Education and Social Welfare
26.05.1977

Annexure-A4: Copy of the Note attested copy of order dated 26.05.1977 –
reg.

Annexure-A5: Copy of the OM dated 11.02.2015

Annexure-A6: Copy of the order of the Hon'ble Tribunal dated 27.09.2018 in
OA No. 294/2017

Annexures referred in MA No. 24/2019

Annexure-MA1: Copy of the letter dated 16.01.2019

Annexures referred in reply statement

Annexure-R1: Copy of the OM dated 19.09.2016

Annexure-R2: Copy of the Note for the Assessment Board

Annexure-R3: Copy of the Minutes of the Meeting of the Level-2
Assessment Board held on 23.01.2019

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